GOVERNMENT OF WEST BENGAL

LEGISLATIVE DEPARTMENT

West Bengal Act V of 1964

THE WEST BENGAL APPROPRIATION (NO. 2) ACT, 1964.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 30th March, 1964.]

[30th March, 1964.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1964.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1964;

It is hereby enacted in the Fifteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. This Act may be called the West Bengal Appropriation Short title. (No. 2) Act, 1964.

2. From and out of the Consolidated Fund of West Bengal Issue of there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees thirty-four crores, twenty-two lakhs, eighty-two Conso thousand and three hundred and thirty-five towards defraying the dated several charges which will come in course of payment during the Fund of year ending on the thirty-first day of March, 1964, in respect of Bengal for the services and purposes specified in column 2 of the Schedule.

the year 1963-64.

3. The sums authorised to be paid and applied from and Approout of the Consolidated Fund of West Bengal by this Act shall priation. be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1964.

Price-Indian, 12 nP.; English, 3d.

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(Schedule.) SCHEDULE.

(See section: 2 and 3.)

1	2	3		
Grant No.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly,	Charged on the Consolidate d Fund.	Total.
		Rs,	Rs.	Rs.
2	9-Land Revenue .		30,000	30,000
3	10—State Excise Duties		50,444	50,444
7	14—Stamps	93,000		93,000
8	15—Registration Fees .	1,89,000		1,89,000
A	16—Interest on Debt and other obligations.	12,10,000		12,10,000
12	19General Administration .	21,32,000	16,500	21,48,500
13	21—Administration of Justice	10,20,600	4,71,400	14,92,000
14	22- Jaila	8,12,000		8,12,000
15	23—Police	45,25,800	200	45,26,000
16	26—Miscellancous Departments— Fire Services.	3,99,000		3,99,000
17	26—Miscellancous Departments— Excluding Fire Services.	4,44,000	84,000	5,28,000
18	27- Scentific Departments	2,000	.,	2,000
19	28- Education	3,14,92,000		3,14,92,000
20	29—A edical	•• -	56,153	56,153
21	30 -Public Hi alth	59,30,000	4,000	59,34,000
ر	31Agriculture Agriculture	1		
22	95—Capital Outlay on Schemes of Agricultural Improvement and Research.	98,35,000	11,000	98,46,000
	Total-Grant No. 22 .	98,35,000	11,000	98,46,000

(Schedule.)

1	2	3		
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund,	Total.
		Rs.	Rs.	Rs.
23	31Agriculture- Fisheries .	12,91,000		12,91,000
24	33—Animal Husbandry		4,636	4,636
25	95A—Capital Outlay on Consumer Co-operatives.	21,25,000	**	21,25,000
ſ	35—Industries Industries)		
26	96 Capital Outlay on Industrial Development,	1	3,000	3,001
	Total -Grant No. 26	1	3,000	3,001
27	35—Industries—Cottage Indus- tries.	••	100	100
28	35—Industries—Cinchona	46,000	`	46,000
29	37—Community Development Projects, National Extension Service and Local Develop- ment Works. 109—Capital Outlay on Other Works—Community Develop- ment Projects, National Extension Service and Local Development Works. Loans and Advances by State Government—Loans and Advances under Community Development Projects, National Extension Service and Local Development Works.	93,23,400	••	93,23,400
	Total-Grant No. 29	93,23,400	• •	93,23,400
30	38-Labour and Employment	1,03,26,200	600	1,03,26,800
31	39—Miscellaneous Social and Developmental Organisations —Welfare of Scheduled Tribes — and Castes and other Backward	11,94,000		11,94,000
32	Classes, 39—Misoclianeous Social and Developmental Organisations —Excluding Welfare of Sche- duicd Tribes and Castes and Other Backward Classes.	5,78,000		5,78,000
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1	2	Sums not exceeding		
Grant No.	Services and purposes.			
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
88	98—Capital Outlay on Multipur-	1,12,54,000		1,12,54,000
84	pose River Schemes. 50—Public Works	2,22,52,000	2,42,000	2,24,94,000
86	64—Famine Relief	2,96,77,000		2,96,77,000
87	65-Pensions and Other Retire-	14,33,000	36,000	14,69,000
39	ment Benefits. 68—Stationery and Printing	44,000	1.00	44,000
40	70—Forest		5,000	5,000
41	71-Miscellaneous-Contributions	5,80,000		5,80,000
42	71—Miscellancous—Other Miscellancous Expenditure. 109—Capital Outlay on Other Works.	77,40,000	1,35,000	78,75,000
	Total—Grant No. 42	77,40,000	1,35,000	78,75,000
43	71—Miscellancous—Expenditur on displaced persons. 109—Capital Outlay on Other Works—Expenditure on dis- placed persons. Public Debt—Leans for dis- placed persons. Leans and Advances by State Government—Leans and Advances to displaced persons.	25,24,000	52,000	25,76,000
	Total-Grant No. 43	25,24,000	52,000	25,76,000
48	103-Capital Outlay on Public	37,62,000	32,300	37,94,300
49	Works. 57—Road and Water Transport	1	21,000	21,001
50	Schemes. 124—Capital Outlay on Schemes	14,86,67,000	23,000	14,86,90,000
52	of Government Trading. Loans and Advances by State Governments.	3,91,03,000		3,01,03,000
	Grand Total ,.	34,10,04,002	12,78,333	34,22,82,335